

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2069
ANSWERED ON 10.03.2026

PROGRESS OF PMSGMBY IN JAMMU AND KASHMIR

2069. SHRI SAT PAUL SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total number of applications received for rooftop solar installations under the PM Surya Ghar Muft Bijli Yojana (PMSGMBY) in J&K since its launch;
- (b) the number of rooftop solar systems commissioned under the scheme during 2024 and 2025, year-wise;
- (c) the details of central financial assistance allocated and disbursed to J&K under the scheme so far;
- (d) whether any review has been undertaken to assess fund utilisation and implementation progress in relation to applications received under the scheme;
- (e) if so, the details thereof; and
- (f) the measures being taken to accelerate implementation, improve fund utilisation and meet the increasing public demand for rooftop solar adoption in the region?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

(a) to (f) The PM Surya Ghar Muft Bijli Yojana (PMSG: MBY), launched in February 2024, is a demand driven scheme wherein all residential consumers in the country, including the UT of Jammu & Kashmir, having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme, for installation of Rooftop Solar systems, by applying on the National Portal of the scheme.

Under the scheme, a total of 97,260 applications have been received on the National Portal and a total of 25,160 rooftop solar systems have been installed in the UT of Jammu & Kashmir, as on 05.03.2026. Further, an amount of Rs. 182.21 crore has been disbursed as Central Financial Assistance (CFA) to the beneficiaries of the scheme in the UT. The year-wise detail is given at **Annexure**.

The Ministry is regularly monitoring the progress of the scheme at different levels including with DISCOMs. In addition, regional review meetings have been conducted from time to time. Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.

The Ministry has taken following measures to accelerate implementation of the scheme to promote rooftop solar adoption across the country, including the UT of Jammu & Kashmir: -

- Online process from application to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 5.75% per annum for the present, with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models.
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Annexure

Annexure referred to in reply of part (a) to (f) of Rajya Sabha Unstarred Question No. 2069 to be answered on 10.03.2026 regarding Progress of PMSGMBY in Jammu and Kashmir

Year-wise details of applications received, rooftop solar systems installed and Central Financial Assistance (CFA) disbursed in the UT of Jammu & Kashmir under the PMSG: MBY (as on 05.03.2026)

13.02.2024 to 31.12.2024			01.01.2025 to 31.12.2025			01.01.2026 to 05.03.2026		
No. of Applications	No. of Installations	Amount of CFA Released (Rs in Cr)	No. of Applications	No. of Installations	Amount of CFA Released (Rs in Cr)	No. of Applications	No. of Installations	Amount of CFA Released (Rs in Cr)
7,097	560	2.53	76,146	17,939	128.23	14,017	6,661	51.45